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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 768/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Gemini Equipment and Rentals Pvt. Ltd.  
V/s.  
Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Dhvani Shale 1/b Cyril Annauchand  
Mangaldas  
for Corporate Debtor

*Dhvani*

ORDER

TCP No. 768/I&BP/NCLT/MB/MAH/2017

First call: Petitioner's Counsel is absent. Corporate Debtor's side is present.

Second call: Petitioner's Counsel is absent. Corporate Debtor's side is present.

List this matter on **04.01.2018** with a direction to the Petitioner to appear and argue on the next date of hearing.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)